

## **HIGH COURT OF CHHATTISGARH, BILASPUR**

Endt. No. 852 / Checker  
**III-6-1/2001 (Part-III) N.D.P.S.**

Bilaspur, dated 14 Jan, 2026

Copy of Government notification F. No. 44/3461/XXI-B/C.G./2025-26 dated 13-01-2026 issued by the Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur regarding appointment of Shri Agam Kumar Kashyap, IX<sup>th</sup> ASJ, Bilaspur as Special Judge under NDPS Act, 1985 in addition to Smt. Kiran Tripathi, III<sup>rd</sup> ASJ, Bilaspur and Ku. Pushplata Markande, IV<sup>th</sup> ASJ, Bilaspur for Civil District Bilaspur is forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
17. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. Registrar (Vigilance/I. & E/Judicial/S&ACell/CPC/Establishment), High Court of Chhattisgarh, Bilaspur for information.

19. The Principal District and Sessions Judge, **Bilaspur** with reference your office memo no. 2189, dated 04-12-2025 for information & necessary action.
20. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information*.
21. The Additional Registrar (Administration/Judicial/Classification/Confidential) High Court of Chhattisgarh, Bilaspur, *for information*.
22. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
23. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
24. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information*.
25. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Complain/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information*.
26. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

*Anu*  
14/11/26  
(Kumar Animesh)  
Joint Registrar

GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA  
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

**NOTIFICATION**

13 JAN 2026

Nava Raipur, dated. 01.2026

F. No. 44 /3461/XXI-B/C.G./2025-26,- In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Memo No. 23638/III-6-1/2001(Pt.-III) N.D.P.S. / (Checker), Bilaspur, Dated 16-12-2025, hereby, makes the further following order, to amend this department's previous notification No. 399/1382/XXI-B/C.G./2023, dated 02-05-2024 and No. 1518/2050/XXI-B/C.G./2024, dated 11-07-2025, relating to the entry mentioned in column (3) & (4) corresponding to serial no. 7 of the Schedule, namely:-

**Amendment**

In the Schedule of the said Notification, officers mentioned in column No. (3) are appointed as Special Judge under Sections 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), at the corresponding place mentioned in column no. (4) of the said Schedule, respectively, namely:-

S. No.	Name of the District	Name of the recommended Court for notifying as Special Court under NDPS Act	Jurisdiction
(1)	(2)	(3)	(4)
"7	Civil District, Bilaspur	i. Smt. Kiran Tripathi, IIIrd Additional Sessions Judge, Bilaspur; ii. Ku. Pushplata Markande, IVth Additional Sessions Judge, Bilaspur ; iii. Shri Agam Kumar Kashyap, IX <sup>th</sup> Additional Sessions Judge, Bilaspur	Whole Civil District Bilaspur, as per work distribution by the Sessions Judge Bilaspur"

By order and in the name of the  
Governor of Chhattisgarh,

Digitally signed by  
SUSHMA SAWANT (Sushma Sawant)  
Date: 12-01-2026 Principal Secretary  
16:29:33 Government of Chhattisgarh  
Law & Legislative Affairs Department

En. No. 4 S/3461/XXI-B/C.G./2025-26 Nava Raipur, Dated /01/2026

13 JAN 2026

Copy to:

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No. No. 23638/III-6-1/2001(Pt.-III) N.D.P.S./ (Checker), Bilaspur, Dated 16-12-2025,
2. Additional Chief Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Atal Nagar, Nava Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. Principal District and Sessions Judge, Bilaspur,
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal of Hon'ble Law Minister,
6. Under Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur,
7. Deputy Director, Govt. Printing Press, in front of Indrawati Bhawan, Atal Nagar, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),

for information and necessary action.

Digitally signed by  
BHUPENDRA KUMAR VASNIKAR  
Date: 13-01-2026 11:21:31

(Bhupendra Kumar Vasnikar)  
Additional Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department